

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**RAJYA SABHA
UNSTARRED QUESTION NO. 3156
TO BE ANSWERED ON 28TH MARCH, 2023**

REFORMING ADMISSION PROCESS FOR MEDICAL EDUCATION

3156 SHRI MUKUL BALKRISHNA WASNIK:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) the number of students who appeared for the National Eligibility and Entrance Test (NEET) for undergraduate courses in each of the last 3 years; and
- (b) the number of undergraduate seats available for medical education in each of the last 3 years; and
- (c) whether it is a fact that complication in the admission process has led to a flood of legal cases and spawned a micro industry of medical education counsellors; and
- (d) if so, whether Government plans to reform the admission process to make it simple and transparent?

**ANSWER
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND
FAMILY WELFARE
(DR. BHARATI PRAVIN PAWAR)**

(a) to (d): As per information given by the National Testing Agency (NTA), the number of students who registered and appeared for the National Eligibility and Entrance Test (NEET) for undergraduate courses in the last 3 years is as under:-

Year	No. of students registered for NEET (UG)	No. of students appeared for NEET (UG)
2020	15,97,435	13,66,945
2021	16,14,777	15,44,273
2022	18,72,343	17,64,571

The number of undergraduate seats available for medical education in the last 3 three years is as under:-

Year	No. of available UG medical seats
2020	83,275
2021	92065
2022	96,077

The Regulations on Graduate Medical Education and Post Graduate Medical Education provide for conducting common counselling through the merit of National Eligibility cum Entrance Test (NEET). The Common Counseling for admission to All India Quota seats, Central Institutions and Deemed Universities is conducted by the Medical Counselling Committee (MCC) of Directorate General of Health Services at Centre level. The common counselling for all the seats of Super-Specialty courses is also conducted by the MCC. The Common Counseling for admission to State Quota seats, Private Medical Colleges including those run by Religious and Linguistic Minorities affiliated to State Universities is conducted by the concerned State Government or its designated authority.

The medical seats are allotted to candidates on the basis of merit and as per the choices exercised by the candidate through an Online Counseling Software. The whole allotment process is online.
